

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Service Tax Appeal No.50642 of 2015-[DB]

M/s Yash Telecom Pvt. Ltd.

.....Appellant

VERSUS

Commissioner of Central Excise, Lucknow

....Respondent

Present for the Appellant : A letter on record

Present for the Respondent: Shri Sandeep Kumar Singh, Deputy
Commissioner Authorised Representative

DATE OF HEARING : 20.06.2019

ORDER

Adjourn to **07 August, 2019.**

**(Archana Wadhwa)
Member (Judicial)**

**(Anil G. Shakkarwar)
Member (Technical)**

akp